

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 132

IA(CA)/21(CH) 2023, 225/2023, 226/2023, COCP No. 7/2023

CP No. 74/Chd/Pb/2023

IN THE MATTER OF:-

Avinisha Gupta

...Petitioner

Versus

Venus Texspin Ltd.

...Respondent

Under Section: 241-242, CA 2013 and R 11 NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 05.06.2024.

Tanvi
19.04.2024

Sd/-
Court Officer